NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO.101/156/HDB/2017
NAME OF THE COMPANY	Radiant Shoes Limited
NAME OF THE PETITIONER(S)	Radiant Shoes Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	156-158

Counsel for Petitioner(s):

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PCS	Su arupa, obeinda @	warufra
	J	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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J		gmail.com a533631522	7 0 0

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ORDER

Heard, Ms. N.Swarupa Rani, Learned Counsel for the Petitioner; Mr.Rajeev Ratna, Ld Counsel for the Respondent No.4.

The Ld. Counsel for the Petitioner sought 7 days time, Hence, case is posted to 10-11-2017.

Member (T)

Member (J)

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